

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE COMPANY: Amethu Humes Pvt. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 424 of the Company Act, 2013

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|----------------------|--------------------|-----------------------|------------------|
| 1. | Siddhaarth Singhal | Advocate | Petitioner | S. Singhal |
| 2. | Rohit Ranjan Agarwal | Advocate | Respondent | RJ |

CP No. 1/ALD/2017

Parties are represented by their respective counsels. After hearing preliminary submission, the case is further adjourned for argument in contempt application.

Notwithstanding the above, the parties are at liberty to negotiate for mediation/ amicable settlement.

The matter be listed on 21st December, 2017.

Date: 27/11/2017

Typed by
Jyoti
(Stenographer)

Sd_____

H.P. Chaturvedi,
Member(Judicial)